

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/57/2012

Date : 01.07.2012

**I**

On account of administrative exigencies, the following transfers/ Posting of the Judicial Officers in the Senior Civil Judge Cadre, are made with immediate effect as under:-

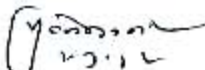
S. NO	NAME OF OFFICER SARVA SHRI / MS. :	TO	FROM	VICE SARVA SHRI / MS. :
1.	RAJ KUMAR SHARMA	CJ(SD)-CJM, JODHPUR DISTRICT	ACJM (ECO.OFFENCE), JAIPUR METROPOLITAN	CHANDRA KALA JAIN
2.	CHANDRA KALA JAIN	ACJM (ECO.OFFENCE), JAIPUR METROPOLITAN	CJ(SD)-CJM, JODHPUR DISTRICT	RAJ KUMAR SHARMA
3.	SHILPA SAMEER	ACJ(SD)-ACMM NO.8, JAIPUR METROPOLITAN	ACJ(SD)-ACJM NO.2, AJMER	SURENDRA PUROHIT
4.	MAHENDRA KUMAR MEHTA	CJ(SD)-ACJM, NATHDWARA (RAJSAMAND)	ACJM(SPE CASES), JAIPUR DISTRICT	MADHU SUDAN MISHRA WHO IS UNDER TRANSFER AND HAS NOT JOINED AS YET.
5.	MADHU SUDAN MISHRA	UNDER TRANSFER TO ACJM(SPE CASES), JAIPUR DISTRICT	CJ(SD)-ACJM, NATHDWARA (RAJSAMAND)	MAHENDRA KUMAR MEHTA
6.	DR. NAMITA DHAND NEE VASHISHTHA	CJ(SD)-ACJM, CHOMU (JAIPUR DISTRICT)	CJ(SD)-ACJM, BEHROR (ALWAR)	VACANT
7.	ZAMIR HUSSAIN SAYED	CJ(SD)-ACJM NO.1, BARI (DHOLPUR)	CJ(SD)-ACJM, CHOMU (JAIPUR DISTRICT)	DR. NAMITA DHAND NEE VASHISHTHA

**II**

On account of administrative exigencies, the following transfers/ Posting of the Judicial Officers in the Civil Judge Cadre are made with immediate effect as under:-

S. NO	NAME OF OFFICER SARVA SHRI / MS. :	TO	FROM	VICE SARVA SHRI / MS. :
1.	VIKRAM SINGH	ACJ(JD)-JM NO.1, BEAWAR (AJMER)	CJ(JD)-JM, BEAWAR (AJMER)	DR. MANOJ KUMAR SONI
2.	VIDYA NAND SHUKLA	ACJ(JD)-JM NO.2, PALI	CJ(JD)-JM, PALI	VACANT
3.	SANIYA HASHMI	ACJ(JD)-JM, CHITTORGARH	CJ(JD)-JM, CHITTORGARH	VACANT
4.	BALWANT SINGH BHARI	CJ(JD)-JM, GHARSANA (GANGANAGAR)	ACJ(JD)-MM NO.26 JAIPUR METROPOLITAN	VACANT

768  
2/2/12

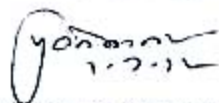
  
2012

S. NO	NAME OF OFFICER SARVA SHRI / MS. :	TO	FROM	VICE SARVA SHRI / MS. :
5.	MS. ASHA CHAUDHARY	SPL.JM (NI ACT CASES) COURT, GANGANAGAR	ACJ(JD)-MM NO.4 JAIPUR METROPOLITAN	VACANT

**Note:**

The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

BY ORDER,



REGISTRAR GENERAL